

(i) Indian Patent No. 126065—Improvements in or relating to the manufacture of activated carbons from rice husk.

(ii) Indian Patent No. 109082—Activated Carbon from coconut shell.

(iii) Indian Patent Application No. 773|Del|79—An improved rotary kiln carrying out chemical reactions between solids and fluids and fluids and fluids.

(iv) Indian Patent Application No. 73|Del|81—A process for activating particular carbons in a rotary kiln by treatment with fluids.

NRDC, a Public Undertaking under the Deptt. of Science & Technology has taken steps to encourage the commercial exploitation of the patents mentioned at (i) and (ii) above. In collaboration with an industrial unit, NRDC have taken a collaboration project for putting up a demonstration unit for production of activated carbon. NRDC have also taken steps to put up pilot plant. There are also companies already manufacturing activated carbon in the country based on charcoal.

Direction to unearth unlicensed weapons

2788. SHRI N. E. HORO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have issued some directions to various States to unearth all unlicensed weapons and prevent illicit manufacture of weapons with a view to curbing serious crimes; and

(b) if so, the details regarding the success of Government alongwith the areas where such activities have been particularly noticed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). Yes, Sir. The Central Government have issued instructions to all State Government and Union Territory Administrations from time to time suggesting various measures to curb the problem of illicit arms and to launch special drive to unearth unlicensed arms. In response

to directive issued in October, 1980, the various State Governments and Union Territory Administrations launched special drives in this regard and efforts in this direction are still continuing. According to available information, total number of 2,989 illicit arms were seized in 1982 from various parts of the country. Maximum number of illicit arms were seized from Uttar Pradesh followed by Madhya Pradesh, Rajasthan and Haryana.

Modernisation of Electronic Parts Industry

2789. SHRI LAKSHMAN MALLICK: Will the PRIME MINISTER be pleased to state:

(a) whether Government have a proposal for the modernisation of electronic parts industry;

(b) if so, the amount proposed to be spent on this modernisation programme; and

(c) when that proposal is going to be implemented?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) to (c). While the Government is taking various measures for the growth and modernisation of the electronics parts industry, there is no specific proposal for this.

लौह अयस्क परियोजना बैलाडिला तथा डल्ली राजहरा खानों में रोजगार

2790. श्री लक्ष्मण कर्मा : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) 1980 से 1982 तक लौह अयस्क परियोजना, बैलाडिला तथा डल्ली राजहरा खान में कितने स्थानीय व्यक्तियों को रोजगार प्राप्त है ;

(ख) उनकी श्रेणीवार संख्या क्या है ;